

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.04.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 391 of 2021	Harish Raghavji Patel Vs. Shapoorji Pallonji Finance Pvt. Ltd. & Anr.	Nitin Mishra	Atishay Jain TanushreeSogani KunalKanungo Jehaan Mehta-R1 Abhijit Ghokale-R2

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	Abhishek Anand Mohak Sharma-R1
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### For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 292 of 2020	Anand Rathi Global Finance Ltd. Vs. Network Industries Ltd. & Anr.	Meghna R.M	Aaditya Pande-R2
4.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey	Aastha Mehta
5.	Comp. App. (AT) (Ins) No. 871-872 of 2021	Jawahar Lal Mahender Kumar Lalwani Vs. CSII India Pvt. Ltd. & Anr.	Avtaar Singh	Mukesh Kr. Jain Sourabh Leekha
6.	Contempt Case (AT) No. 31 of 2021 in Comp. App. (AT) (Ins) No. 994 of 2019	Draeger India Pvt. Ltd. Vs. Mahesh Chowdappa	Manoj Khatri	Rajashree B

### For Hearing

7.	Comp. App. (AT) (Ins) No. 1038 of 2020 & I.A No. 682 of 2022 (PH)	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	Vishal Gehrana	Anushree Kapadia Gaurav MathurR-1 Ashim Sood-R2
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8.	Comp. App. (AT) (Ins) No. 1043 of 2020 & I.A No. 673 of 2022	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Akhil Anand Sudhir Sharma Amit Bhandari	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh Ahuja- R2
9.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt. Ltd. Vs. GRG Estates Pvt. Ltd.  <b>With</b>	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal
10.	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal
11.	Comp. App. (AT) (Ins) No. 335 of 2020	Prakash Chandra Kapoor & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Meenakshi Rawat	Aditya Vashisht-R1
12.	Comp. App. (AT) (Ins) No. 136 of 2021	Export-Import Bank of India (Exim Bank) Vs. Raj Kumar Ralhan, Resolution Professional M/S Parabolic Drugs Ltd. & Ors.	Rakesh Gupta	Shumesh Dhawan (R1) Abhishek Anand (R3)
13.	Comp. App. (AT) (Ins) No. 241 of 2021	Sidney Ralph Vaz Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.  <b>With</b>	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
14.	Comp. App. (AT) (Ins) No. 242 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.  <b>With</b>	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
15.	Comp. App. (AT) (Ins) No. 244 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	Sandeep Bajaj-R2
16.	Comp. App. (AT) (Ins) No. 582 of 2021	Tiger Logistics (India) Ltd. Vs. Jaguar Overseas Ltd.	Kshitij Mudgal	Raghav Anand Shyel Trehar
17.	Comp. App. (AT) (Ins) No. 699 of 2021	Baiju Trading and Investment Pvt. Ltd. Vs. Mr. Arihant Nanavati, Liquidator & Ors.	Kshitiz Garg	Kaustav Som Arjun Krishnan-R1

18.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors.  <b>With</b>	KartikNagarkatti	Avinash Sharma (R-CCI)
19.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	MaliniSud	Avinash Sharma (R-CCI)
20.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors.  <b>With</b>	MaliniSud	Avinash Sharma (R-CCI)
21.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India &Ors.  <b>With</b>	MaliniSud	Avinash Sharma (R-CCI)
22.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors.  <b>With</b>	Aditi Sharma	Avinash Sharma (R-CCI)
23.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors.  <b>With</b>	Sameer Abhyankar	Avinash Sharma (R-CCI)
24.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Malini Sud	Avinash Sharma (R-1)
25.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr.  <b>With</b>	Malini Sud	Avinash Sharma (R-1)
26.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors.  <b>With</b>	Malini Sud	Avinash Sharma (R-1)

27.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr.  <b>With</b>	Malini Sud	Avinash Sharma (R-1)
28.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Malini Sud	Avinash Sharma (R-1)
29.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors.  <b>With</b>	Malini Sud	Avinash Sharma (R-1)
30.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.  <b>With</b>	Sameer Abhyankar	Avinash Sharma (R-1)
31.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar